

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2313
ANSWERED ON:28.03.2012
DEFINITION OF FAMILY
Ray Shri Rudramadhab

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the definition of the word `Family` for grant of Medical and LTC to the Government employees in the Centre;
- (b) whether the same is applicable to the employees of Air-India and other PSUs;
- (c) if not, the reasons therefor; and
- (d) the steps proposed to bring uniformity among the Government and PSU employees for grant of Leave Travel facilities?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): Definition of Family for grant of medical and LTC to the Govt. Employees is given at annexure.
- (b): No Madam.
- (c): The Central Government Rules are applicable to Central Government servants only. Employees of Public Sector Units are not Central Government servants and are governed by the rules and regulations framed by such Public Sector Units under their own powers.
- (d): Does not arise.